

ORISSA HIGH COURT

FILING REPORT AS ON :09/08/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0009008/2023	SATRUGHANA PATI VS STATE OF ODISHA	ASHOK KUMAR BEHERA VS	BARI /104 /2023 () //
2	BLAPL/0009009/2023	KUNA BEHERA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KHANDAPARA /156 /2023 () //
3	BLAPL/0009010/2023	SUNIL SETHI VS STATE OF ODISHA	PRADIPTA BEURA VS	/ /0 () //
4	BLAPL/0009011/2023	MUKESH YADAV VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	DHARMABANDHA PS /35 /2023 () //
5	BLAPL/0009012/2023	BEMPHI BEHERA VS STATE OF ODISHA	MAHES DAS VS	SARANGADA /13 /2023 () //
6	BLAPL/0009013/2023	GAJENDRA NAYAK VS STATE OF ODISHA	PRIYADARSHINEE BIJAYALAXMI DAS VS	INFOVALLY UPD BHUBANESWAR /135 /2023 () //
7	BLAPL/0009014/2023	BISHAL PASWAN VS STATE OF ODISHA	BISWARANJAN DALAI VS	ROURKELA GRPS. /79 /2023 () //
8	BLAPL/0009015/2023	NIRMAL @ KALU BEHERA VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	CHAMPUA /111 /2023 () //
9	BLAPL/0009016/2023	MANGESH RAJITA KARTIKA VS STATE OF ODISHA	SK. ZAFARULLA VS	GUDARI /38 /2023 () //
10	BLAPL/0009017/2023	RAMA NAYAK VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	PURI TOWN /198 /2023 () //
11	BLAPL/0009018/2023	BARUN BAG VS STATE OF ODISHA	SARATHI JYOTI MOHANTY VS	MELCHHAMUNDA /43 /2013 () //

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12	BLAPL/0009019/2023	SANJAYA SETHI VS STATE OF ODISHA	CHIRANJIB ROUT VS	PARJANG /70 /2023 () //
13	BLAPL/0009020/2023	BHABANI SANKAR BARIK VS STATE OF ODISHA	JYOTI PATNAIK VS	JASHIPUR /286 /2022 () //
14	BLAPL/0009021/2023	JAYA KHEMUNDU VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	MACHHKUND /51 /2023 () //
15	BLAPL/0009022/2023	DAMBURUDHAR PANGI VS STATE OF ODISHA	DEEPAK KU SAHOO VS	CHITRAKONDA /22 /2023 () //
16	BLAPL/0009023/2023	RAHUL MOHAPATRA @ MAHAPATRA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	/ /0 () //
17	BLAPL/0009024/2023	BIJAY SAMAL @ KALIA @ RAJ VS STATE OF ODISHA	SIVA SANKAR CHAINI VS	NAIKANI-DIHI /156 /2023 () //
18	BLAPL/0009025/2023	SHISIRA @ SISIR SAHU VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	BANTALA /191 /2021 () //
19	BLAPL/0009026/2023	NANDU GOPA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MUNIGUDA /106 /2023 () //
20	BLAPL/0009027/2023	VISHAL SAKHARAM UTKAR VS STATE OF ODISHA	OM SWARUP VS	EOW,BHUBANESWAR /10 /2023 () //
21	BLAPL/0009028/2023	BABULU @ BABULA DEHURY VS STATE OF ODISHA	NIRANJAN PANDA VS	MANAMUNDA /100 /2020 () //
22	BLAPL/0009029/2023	BIKRAM KUMAR SAHOO VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NACHUNI /11 /2023 () //
23	BLAPL/0009030/2023	SUNIL NAIK	DIGAMBAR SETHI	KASHIPUR /73 /2023

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		VS	VS	()
24	BLAPL/0009031/2023	STATE OF ODISHA ARUN DUBEY	T.N. MURTY	// MACHHKUND /112 /2020
		VS	VS	()
25	BLAPL/0009032/2023	STATE OF ODISHA SAROJ KUMAR PANDA	TUKUNA KUMAR MISHRA	// EOW,BHUBANESWAR /14 /2022
		VS	VS	()
26	BLAPL/0009033/2023	STATE OF ODISHA BALABHADRA MUNDA	CHINMAYA KUMAR SAHU	// KEONJHAR SADAR /180 /2019
		VS	VS	()
27	BLAPL/0009034/2023	STATE OF ODISHA SAPAN KUMAR DALEI	SOUMYA RANJAN MOHANTY	// CYBER CRIME AND ECONOMIC OFFENCES /44 /2023
		VS	VS	()
28	BLAPL/0009035/2023	STATE OF ODISHA NIRANJAN BEHERA	AMITAV TRIPATHY	// GANIA /83 /2023
		VS	VS	()
29	BLAPL/0009036/2023	STATE OF ODISHA RASHMI RANJAN SAHU @ SONU	SUJATA JENA	// MOHANA /238 /2021
		VS	VS	()
30	BLAPL/0009037/2023	STATE OF ODISHA KUNCHALA CHINU @ KANCHALA CHINU	BHARAT BHUSAN ROURTRAY	// KESINGA /188 /2023
		VS	VS	()
31	BLAPL/0009038/2023	STATE OF ODISHA KUNA BEHERA @ JADA	JYOTIRMAYA SAHOO	// BANAPUR P.S. /92 /2012
		VS	VS	()
32	BLAPL/0009039/2023	STATE OF ODISHA JAYA @ JAYADEV KANDI	KISHORE KUMAR MISHRA	// PURI TOWN /198 /2023
		VS	VS	()
33	BLAPL/0009040/2023	STATE OF ODISHA PRAKASH PRADHAN	SATYA RANJAN MULIA	// MOTANGA /72 /2022
		VS	VS	()
34	BLAPL/0009041/2023	STATE OF ODISHA SRIKANTA CHINARA @ CHIHNARA	BALARAM NAYAK	// / /0
		VS	VS	()

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35	BLAPL/0009042/2023	STATE OF ODISHA SRIKANTA KUMAR NAYAK VS	GURUPRASAD BEHERA VS	// / /0 ()
36	BLAPL/0009043/2023	STATE OF ODISHA BASANTA BARIK VS	JYOTIRMAYA SAHOO VS	// NAYAPALLI P.S. /31 /2020 ()
37	BLAPL/0009044/2023	STATE OF ODISHA ANIRUDHA DALEI VS	GURUPRASAD BEHERA VS	// / /0 ()
38	BLAPL/0009045/2023	STATE OF ODISHA CHANDAN PATTNAYAK VS	RITURANJAN CHHOTARAY VS	// BOLAGARH P.S. /193 /2023 ()
39	BLAPL/0009046/2023	STATE OF ODISHA BASANTA BHAGA VS	SURYA KANTA PRADHAN VS	// / /0 ()
40	BLAPL/0009047/2023	STATE OF ODISHA TAHIDUL SK VS	SAROJ KUMAR DASH VS	// / /0 ()
41	BLAPL/0009048/2023	STATE OF ODISHA BHUBAN BALIA PATRA @ NAYAK VS	DURLLABHA RANJAN MISHRA VS	// THAKURGARH /192 /2022 ()
42	BLAPL/0009049/2023	STATE OF ODISHA SUSANTA BHUE VS	SUMIT SEKHAR PATTANAİK VS	// ATTABIRA /21 /2023 ()
43	BLAPL/0009050/2023	STATE OF ODISHA RABI KHILLA VS	DIPTI RANJAN BHOKTA VS	// BOIPARIGUDA /286 /2022 ()
44	BLAPL/0009051/2023	STATE OF ODISHA MUNA ANSARI VS	UNMESH CHANDRA JENA VS	// KANJIPANI /16 /2023 ()
45	BLAPL/0009052/2023	STATE OF ODISHA MOTILAL BARIK @ TUTUN VS	PRADIPTA BEURA VS	// / /0 ()
		STATE OF ODISHA		//

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46	BLAPL/0009053/2023	SAGAR BALMIKI VS STATE OF ODISHA	SOURMYA RANJAN DAS VS	UDITNAGAR /110 /2023 () //
47	BLAPL/0009054/2023	JIBAN RANJAY @ JIBAN RANJAN RAY VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// /0 () //
48	BLAPL/0009055/2023	GADU @ NIRANJAN NAYAK VS STATE OF ODISHA	SURYAKANTA DASH VS	SARANAKUL /138 /2022 () //
49	BLAPL/0009056/2023	BASUDEV BAIRAGI @ BASUDEB BAIRAGI VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	MACHHKUND /86 /2022 () //
50	BLAPL/0009057/2023	SARAT CHARAN KHURA VS STATE OF ODISHA	SURENDRA MOHANTY VS	DHANUPALI /68 /2023 () //
51	BLAPL/0009058/2023	NITYANANDA BAI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	RANPUR /137 /2023 () //
52	BLAPL/0009059/2023	BISWA BEHERA @ BISHUB @ BISWAB BEHERA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	RAIKIA /12 /2022 () //
53	BLAPL/0009060/2023	SUNIL SETTYAR VS STATE OF ODISHA	BIBHU PRASAD CHHUALSINGH VS	TUMUDIBANDHA /80 /2023 () //
54	BLAPL/0009061/2023	SK. SABAN @ SHAIKH SABAN VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	DHANUPALI /189 /2023 () //
55	CMAPL/0000572/2023	AJAY KUMAR DASH VS STATE OF ODISHA	ADV. VS	// () //
56	CMAPL/0000573/2023	M. SRI DEV KUMAR RAO DORA VS GRID CO.	ADV. VS	// () //
57	CMAPL/0000574/2023	INSTITUTE OF TEXTILE TECHNOLOGY	ADV.	//

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		VS	VS	0
		MEENAKHI DASH		//
58	CMAPL/0000575/2023	SAROJINI SAHOO	ADV.	//
		VS	VS	0
		KABYA KUMAR SAHOO		//
59	CMAPL/0000576/2023	EPILI JAGABANDHU	ADV.	//
		VS	VS	0
		STATE OF ODISHA		//
60	CMP/0000887/2023	JOGAMAYA MOHANTY	SUVASHISH PATTANAIK	//
		VS	VS	0
		GOUTAM DEY		//
61	CMP/0000888/2023	JASODA JAYASINGH	JAGJIBAN PRADHAN	//
		VS	VS	0
		SAROJ KUMAR MISHRA		//
62	CMP/0000889/2023	MANOJ KUMAR HARICHANDAN	BIBEKANANDA BHUYAN	//
		VS	VS	0
		BIRENDRA MOHAN HARICHANDAN		//
63	CMP/0000890/2023	ANIRUDHA @ AJAY MISHRA	AMIT PRASAD BOSE	//
		VS	VS	0
		PRADYUMNA MISHRA		//
64	CONTC/0005819/2023	M. SUBRAMANI	ADV.	//
		VS	VS	0
		ANU GARG, PRINCIPAL SECY., WATER RESOURCES DEPT., ODISHA, BBSR.		//
65	CONTC/0005820/2023	SHYAM RANJAN SINGH	ADV	//
		VS	VS	0
		ARVIND AGRAWAL, I.A.S.		//
66	CONTC/0005821/2023	BIJAYA KUMAR BEHERA	ADV.	//
		VS	VS	0
		DR. KAMAL LOCHAN MISHRA, IAS		//
67	CONTC/0005822/2023	HARIHAR JENA	ADV.	//
		VS	VS	0
		SASWAT MISHRA, IAS		//
68	CONTC/0005823/2023	SASMITA PRADHAN	ADV	//
		VS	VS	0

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69	CONTC/0005824/2023	BIRANCHI NARAYAN PRADHAN,SUPERINTENDING ENGINEER, PUBLIC HEALTH DIV.,BBSR KABITARANI KAR VS	BISWAJIT MOHAPATRA VS	// // ()
70	CONTC/0005825/2023	DR. BIJAY PANIGRAHI, DIRECTOR OF FAMILY WELFARE, ODISHA MADHABA CHANDRA SAHOO VS	ADV VS	// // ()
71	CONTC/0005826/2023	ANIL KUMAR ACHARYA, TAHASILDAR, ODAGAON NALINI KUMAR MOHANTY VS	ADV. VS	// // ()
72	CONTC/0005827/2023	SUMITA SARKAR, OAS DEBENDRA NATH MOHANTY VS	ADV VS	// // ()
73	CONTC/0005828/2023	ARABINDA AGRAWAL, I.A.S. KAMINIKANTA PANIGRAHI VS	ADV VS	// // ()
74	CONTC/0005829/2023	ASWATHY S., I.A.S. PRADIPTA KUMAR PATTANAİK VS	ADV VS	// // ()
75	CONTC/0005830/2023	RUSHARKANTI SAMAL, I/C CHIEF DISTRICT AGRICULTURE OFFICER, KENDRAPARA SUDARSAN MALIK VS	ADV VS	// // ()
76	CONTC/0005831/2023	JYOTI RANJAN MISHRA, DIRECTOR, ELEMENTARY EDUCATION, ODISHA BABITA PATRA @ BABI VS	ADV. VS	// // ()
77	CONTC/0005832/2023	MANORANJAN NAYAK @ PINTU ALIV KUMAR SWAIN VS	ADV VS	// // ()
78	CONTC/0005833/2023	ANIL MITAL, REGISTRAR CUM SECY., OF PHARMACY COUNCIL OF INDIA, NEW DELHI BIKARTAN ACHARYA VS	ADV VS	// // ()
79	CONTC/0005834/2023	ASWATHI S, PRINCIPAL SECY. TO GOVT., S AND ME DEPT. HARIPRIYA SAHU VS	ADV VS	// // ()
		STATE OF ODISHA		//

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80	CONTC/0005835/2023	SATYABRATA SAHOO VS STATE OF ORISSA	ADV. VS	// 0 //
81	CONTC/0005836/2023	KHITISH CHANDRA BHOI VS BISHNUPADA SETHY, IAS	ADV. VS	// 0 //
82	CONTC/0005837/2023	SHEAK WASHEK ALLI VS BISHNUPADA SETHY, IAS	ADV. VS	// 0 //
83	CONTC/0005838/2023	SURESH CHANDRA PATEL VS BISHNUPADA SETHY, I.A.S.	ADV. VS	// 0 //
84	CONTC/0005839/2023	BUDHADEV MOHANTY VS DR. UDAI SHANKAR AWASTHI, M.D., INDIAN FARMERS AND FEERTILIZERS CO OPERATIVE LTD.	ADV. VS	// 0 //
85	CONTC/0005840/2023	SURESH CHANDRA NATH VS STATE OF ODISHA	ADV. VS	// 0 //
86	CONTC/0005841/2023	SUBASH CHANDRA SETHY VS DR. UDAI SHANKAR AWASTHI, M.D., INDIAN FARMERS AND FEERTILIZERS CO OPERATIVE LTD.	ADV. VS	// 0 //
87	CONTC/0005842/2023	JAYADRATH MOHANTY VS STATE OF ODISHA	ADV. VS	// 0 //
88	CONTC/0005843/2023	RAMESH BARIK VS DR. UDAI SHANKAR AWASTHI, M.D., INDIAN FARMERS AND FEERTILIZERS CO OPERATIVE LTD.	ADV. VS	// 0 //
89	CONTC/0005844/2023	SUBASH CHANDRA SWAIN VS DR. UDAI SHANKAR AWASTHI, M.D., INDIAN FARMERS AND FEERTILIZERS CO OPERATIVE LTD.	ADV. VS	// 0 //
90	CONTC/0005845/2023	PRAMOD KUMAR DALAI VS PROF. DR. SANTOSH KUMAR MISHRA, THE DEAN AND PRINCIPAL M.K.C.G. MEDICAL COLLEGE, BIRHAMPUR	ADV. VS	// 0 //
91	CONTC/0005846/2023	KISHOR @ KISHORE TANDI @ TANDY	BIJAYA KUMAR RAGADA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
92	CONTC/0005847/2023	ANANYA DAS, IAS RUDRA PRSANNA SAHU	BISWABIHARI MOHANTY	//
		VS	VS	0
93	CONTC/0005848/2023	SURENDRA KUMAR, I.A.S. SEBATI SAHOO	ADV.	//
		VS	VS	0
94	CONTC/0005849/2023	JYOTIRMAYEE SETHI, I.I.C., DERABIS P.S., KENDRAPARA PUSPANJALI ROUT	ADV.	//
		VS	VS	0
95	CONTC/0005850/2023	ASWATHY S, IAS SUJIT KUMAR ROUT	ADV	//
		VS	VS	0
96	CONTC/0005851/2023	SANJEEV KUMAR SINGH, DISTRICT EDUCATION OFFICER, KENDRAPARA RANJAN KUMAR NAYAK	ADV	//
		VS	VS	0
97	CONTC/0005852/2023	SATYABRATA SAHU, I.A.S. BISHNU CHARAN JENA	ADV	//
		VS	VS	0
98	CONTC/0005853/2023	SATYABRATA SAHU, I.A.S. SUBASH PANDA	ADV.	//
		VS	VS	0
99	CONTC/0005854/2023	ANANYA DAS, IAS KALIDAS PATEL	ADV.	//
		VS	VS	0
100	CONTC/0005855/2023	ANANYA DAS, IAS PRATIVA KUMARI SWAIN @ PRATIVA PRADHAN	RUDRA NARAYAN PARIJA	//
		VS	VS	0
101	CONTC/0005856/2023	DR. HIMANSHU BHUSHAN PANDA, IAS SUJIT MICHAEL FERNANDEZ	ADV.	//
		VS	VS	0
102	CONTC/0005857/2023	ANANYA DAS, I.A.S. BABULAL HANS	ADV.	//
		VS	VS	0

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103	CONTC/0005858/2023	ALOK KAR, DIRECTOR (R AND R) AND EX OFFICIO, ADDL. SECY., WR DEPT., BBSR BIBHUTI KANTA DAS VS	ADV VS	// // ()
104	CONTC/0005859/2023	SATYABRATA SAHU, I.A.S. TRILOCHAN MALLIK VS	ADV VS	// // ()
105	CONTC/0005860/2023	SATYABRATA SAHU, I.A.S. RADHASHYAM PATRA VS	ADV VS	// // ()
106	CONTC/0005861/2023	SATYABRATA SAHU, I.A.S. LAXMAN KUMAR KARAN VS	ADV VS	// // ()
107	CONTC/0005862/2023	SATYABRATA SAHU, I.A.S. PADMANAV JENA VS	ADV VS	// // ()
108	CONTC/0005863/2023	SATYABRATA SAHU, I.A.S. BISWAJIT SAHOO VS	ADV VS	// // ()
109	CONTC/0005864/2023	JAGMOHAN MENA, SUPDT. OF POLICE, ANGUL RAJANIKANTA PANI VS	ADV VS	// // ()
110	CONTC/0005865/2023	KSHETRABASI DASH, C.D.M.O., JAGATSINGHPUR PRAMODA KUMAR PANDA VS	ADV VS	// // ()
111	CONTC/0005866/2023	SUSANTA KUMAR DAS, I.A.S. SANTHA DAS VS	ADV VS	// // ()
112	CRLA/0000891/2023	SIDDHARTH SHANKAR SWAIN, I.A.S. DHRUBA CHARAN BHOI VS	RAMANI KANTA PATTANAIAK VS	BHUBANESWAR VIGILANCE /34 /2013 ()
113	CRLA/0000892/2023	STATE OF ODISHA(VIG.) RABI@RABINDRA BEHERA VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	// CUTTACK SADAR /346 /2017 SPECIAL COURT,CUTTACK(Cuttack) Spl/0000117/2017

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114	CRLA/0000893/2023	HRUSIKESH SAHOO @ SAHU VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	KUNDHEIGOLA /89 /2017 () //
115	CRLA/0000894/2023	SISIR KUMAR SAHOO VS STATE OF ODISHA	SANTOSH SAHOO VS	BALIMI /224 /2021 () //
116	CRLLP/0000054/2023	AMULYA KUMAR PATRA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	/ /0 () //
117	CRLLP/0000055/2023	SARAT CHANDRA MISHRA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	/ /0 () //
118	CRLMA/0000300/2023	SUMITRA RANI DASH VS SRINIVAS TRIPATHY	ADV. VS	/ /0 () //
119	CRLMA/0000301/2023	RAJAT GUPTA VS STATE OF ORISSA	ADV. VS	/ /0 () //
120	CRLMA/0000302/2023	RAJAT GUPTA VS STATE OF ODISHA	ADV. VS	/ /0 () //
121	CRLMA/0000303/2023	SUVENDU PRATAP ROUT VS STATE OF ODISHA	DEVASHIS PANDA VS	/ /0 () //
122	CRLMC/0003515/2023	PRADEEP KUMAR DASH VS STATE OF ODISHA	SARADA PRASAD DASH VS	SORO /271 /2023 () //
123	CRLMC/0003516/2023	JAYANTA BEHERA VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	/ /0 () //
124	CRLMC/0003517/2023	SHYAM SUNDAR AGRAWAL @ SHARMA VS STATE OF ODISHA	BIDYADHAR PANDA VS	SASON /19 /2010 () //
125	CRLMC/0003518/2023	SANJUKTA PATRA	GOPINATH MISHRA	MAHILA P.S.(BBSR) /2 /2003

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		VS	VS	()
		STATE OF ODISHA		//
126	CRLMC/0003519/2023	ABINASH PANDA @ PUPUN	SAMBEET PATTANAYAK	/ /0
		VS	VS	()
		BICHITRA PARIDA		//
127	CRLMC/0003520/2023	BISWA PRAKASH SENAPATI	TUSAR KUMAR MISHRA	MAHILA PS,SEC-3,ROURKELA /4 /2020
		VS	VS	2ND A.D.J.,ROURKELA(Sundargarh)
		STATE OF ODISHA		ST/0000076/2020
128	CRLMC/0003521/2023	SIBARAM BISOYI @ SIBA @ SIBARAM BISOI	JYOTIRMAYA SAHOO	SHERAGADA /27 /2009
		VS	VS	()
		STATE OF ODISHA		//
129	CRLMC/0003522/2023	SUDHIR KUMAR PRADHAN	JYOTIRMAYA SAHOO	SHERAGADA /30 /2015
		VS	VS	()
		STATE OF ODISHA		//
130	CRLMC/0003523/2023	ANTARYAMI SENAPATI	DIPTI RANJAN MOHAPATRA	BADAGODA P.S. /187 /2020
		VS	VS	()
		STATE OF ODISHA		//
131	CRLMC/0003524/2023	MADHAB KIRSANI @ KHILLO	SANGRAM KESHARI ROUT	MACHHKUND /65 /2023
		VS	VS	()
		STATE OF ORISSA		//
132	CRLMC/0003525/2023	DIBAKAR BARIK	PANCHANAN PANIGRAHI	BHUBAN /156 /2012
		VS	VS	()
		STATE OF ODISHA		//
133	CRLMC/0003526/2023	PINTU DIGAL @ GOBINDA DIGAL	SUSANTA KUMAR LENKA	TIKABALI /14 /2023
		VS	VS	()
		STATE OF ODISHA		//
134	CRLMC/0003527/2023	RAJA @ PRADEEP KUMAR JENA	DEEPAK KU SAHOO	KENDRAPARA /97 /2021
		VS	VS	()
		STATE OF ODISHA		//
135	CRLMC/0003528/2023	KEDARNATH PAHIL	DEEPAK KU. SAHOO	MAHAKALPARA /181 /2023
		VS	VS	()
		STATE OF ODISHA		//
136	CRLMC/0003529/2023	SOURAP @ SOURAV PADHAN	SIDHARTHA DAS	BOLANGIR TOWN /177 /2023
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	CRLMC/0003530/2023	STATE OF ODISHA BACHAN MAHANANDA VS	ABHILASH MISHRA VS	// SONEPUR /142 /2015 ()
138	CRLMC/0003531/2023	STATE OF ODISHA MITU JENA VS	RANJAN KUMAR NAYAK VS	// NIALI /272 /2015 ()
139	CRLMC/0003532/2023	STATE OF ODISHA SRINIBASH PRUSTY VS	DEBASNAN DAS VS	// GANIA /32 /2018 ()
140	CRLMC/0003533/2023	STATE OF ODISHA ANKITA MISHRA VS	KALINGA KESHARI MOHAPATRA VS	// / /0 ()
141	CRLMC/0003534/2023	STATE OF ODISHA SMRUTI RANJAN SATAPATHY VS	BIBHUTI BHUSAN CHOUDHURY VS	// R.UDAYAGIRI /120 /2021 ()
142	CRLMC/0003535/2023	STATE OF ODISHA ANIL CHHOTARAY VS	CHINMAYA MOHANTY VS	// KENDRAPARA /234 /2003 ()
143	CRLMP/0001571/2023	STATE OF ODISHA DEEPAK KUMAR NAIK VS	SUJAY SHANKER SINGHDEO VS	// / /0 ()
144	CRLMP/0001572/2023	STATE OF ODISHA JYOTI PRAKASH DAS VS	AMIT PRASAD BOSE VS	// / /0 ()
145	CRLMP/0001573/2023	STATE OF ODISHA JAGYANSENI TRIPATHY VS	BIBHUTI BHUSAN NANDA VS	// MAHILA (BERHAMPUR) /94 /2014 JUDGE FAMILY COURT,GANJAM(Ganjam)
146	CRLMP/0001574/2023	STATE OF ODISHA JAGABANDHU MAHANTA VS	ARIJEET MISHRA VS	// Crp/0000186/2015 / /0 ()
147	CRLMP/0001575/2023	STATE OF ODISHA DIPTI RANJAN MOHAPATRA VS	BHOJARAJ SETH VS	// / /0 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	CRLMP/0001576/2023	DIPTI RANJAN MOHAPATRA VS STATE OF ODISHA	BHOJARAJ SETH VS	//0 0 //
149	CRLMP/0001577/2023	DIPTI RANJAN MOHAPATRA VS STATE OF ODISHA	BHOJARAJ SETH VS	//0 0 //
150	CRLMP/0001578/2023	GYARSILAL PODDAR VS STATE OF ODISHA	SUKANTA KUMAR NAIK VS	//0 0 //
151	CRLMP/0001579/2023	GANESWAR MANDHATA VS STATE OF ODISHA	RAKESH KUMAR SARANGI VS	//0 0 //
152	CRLREF/0000003/2023	XXX VS XXX	XXXX VS	//0 0 //
153	CRLREV/0000410/2023	MAHABIR MUKHI VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS	LAHUNIPADA /176 /2022 0 //
154	FAO/0000365/2023	THE AUTHORISED SIGNATORY, ICICI LOMBARD G.I.CO.LTD. VS PURNIMA JENA	ICICI KUMAR SARANGI VS	// 0 //
155	FAO/0000366/2023	THE MANAGER LEGAL, M/S. SHRIRAM G.I.CO. LTD. VS PABITRA DEHURY	G.P DUTTA VS	// 0 //
156	MACA/0000764/2023	BRANCH MANAGER, ORIENTAL INSURANCE CO. LTD. VS SUVENDU KUMAR JENA	BIMJHIMBALA PATI VS	// 0 //
157	MACA/0000765/2023	HDFC ERGO G.I.CO. LTD. VS KISHORE KUMAR MOHANTY	G.P DUTTA VS	// 0 //
158	MACA/0000766/2023	M/S. SHRIRAM G.I.CO. LTD. VS BHANUMATI SAHOO	G.P DUTTA VS	// 0 //
159	MACA/0000767/2023	CLAIMS MANAGER, TATA A.I.G. G.I.CO.	G.P DUTTA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
160	MATA/0000262/2023	RANJITA DAS SHARMILA CHAKRABORTY @ DASH	AMAR BALLAV NANDA	//
		VS	VS	0
161	MATA/0000263/2023	SUBRAT @ SUBU KU. DASH RANJITA MEHER	MAHADEV SAHU	//
		VS	VS	0
162	MATA/0000264/2023	PRAFULLA KUMAR MEHER PRIYANKA NAYAK	MANOJ BIHARI DAS	//
		VS	VS	0
163	RPFAM/0000245/2023	PRANAYA PRADHAN SUVENDU RATH@SUBHENDU RATH	ARUN KUMAR DAS 1	//
		VS	VS	0
164	RPFAM/0000246/2023	URMILA PANDA AJAYA SATPATHY	MANAS KUMAR CHAND	//
		VS	VS	0
165	RPFAM/0000247/2023	MAMATA SATPATHY@MOHAPATRA BENUDHAR MALLICK	SHIB SHANKAR MOHANTY	//
		VS	VS	0
166	RSA/0000346/2023	SWARNALATA MALLICK DR. NARENDRA KUMAR SAHOO	TRILOCHAN NANDA	//
		VS	VS	0
167	RSA/0000347/2023	ARTTATRANA SINGH DEO SURENDRA NATH PANDA	DIGAMBARA MISHRA	//
		VS	VS	0
168	RSA/0000348/2023	DEJI RANI BIRBAL PADHAN	ABHILASH MISHRA	//
		VS	VS	0
169	RSA/0000349/2023	DROUPADI PADHAN STATE OF ODISHA	AJAYA KU. NANDA, (A.G.A)	//
		VS	VS	0
170	RVWPET/0000327/2023	ARATI RAY DR.JUBRAJ BARIK	BISWAJIT PARIDA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	RVWPET/0000328/2023	STATE OF ORISSA TARINISEN MAHANTA VS	ADV. VS	// // 0
172	RVWPET/0000329/2023	STATE OF ODISHA DR. PATITAPABAN PANDA VS	PRITINANDA PATNAIK VS	// // 0
173	SAO/0000013/2023	STATE OF ODISHA MATHURA LUHURA @ LUHAR VS	PRASANTA KUMAR SATAPATHY VS	// // 0
174	TRP(C)/0000251/2023	SANTANU LUHURA BHUMISUTA NAIK VS	DEBASISH PATNAIK VS	// // 0
175	WA/0001889/2023	BHUBANESWAR SAHOO STATE OF ODISHA VS	SASWAT DAS,A.G.A VS	// // 0
176	WA/0001890/2023	NABARANJAN BEHERA STATE OF ODISHA VS	SASWAT DAS,A.G.A VS	// // 0
177	WA/0001891/2023	DINABANDHU MARTHA STATE OF ODISHA VS	SASWAT DAS,A.G.A VS	// // 0
178	WA/0001892/2023	MINATI MOHANTY STATE OF ODISHA VS	TARUN PATNAIK,A.S.C VS	// // 0
179	WA/0001893/2023	BIRENDRA KUMAR DEO STATE OF ODISHA VS	SASWAT DAS,A.G.A VS	// // 0
180	WA/0001894/2023	BHAGYADHAR SAHOO STATE OF ODISHA VS	SASWAT DAS,A.G.A VS	// // 0
181	WA/0001895/2023	SANJUKTA MISHRA STATE OF ODISHA VS	TARUN PATNAIK,A.S.C VS	// // 0
		RATIKANTA MOHANTY		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	WA/0001896/2023	STATE OF ODISHA VS MINAKHI GARABADU	SASWAT DAS, A.G.A. VS	// 0 //
183	WA/0001897/2023	STATE OF ODISHA VS SRIDHAR PRASAD JENA	SASWAT DAS,A.G.A VS	// 0 //
184	WA/0001898/2023	STATE OF ODISHA VS MOTILAL BAGARTY	SASWAT DAS,A.G.A VS	// 0 //
185	WA/0001899/2023	STATE OF ODISHA VS LOKNATH SAHOO	SASWAT DAS,A.G.A VS	// 0 //
186	WA/0001900/2023	STATE OF ODISHA VS SUBHASINI KARASUDHA PATTNAIK	SASWAT DAS,A.G.A VS	// 0 //
187	WA/0001901/2023	STATE OF ODISHA VS RASHMI KHILAR	BIBHU PRASAD TRIPATHY,A.G.A VS	// 0 //
188	WA/0001902/2023	STATE OF ODISHA VS DINABANDHU MUNDA	SURYA NARAYAN PATNAIK,A.G.A VS	// 0 //
189	WA/0001903/2023	SOURABHA, AN N.G.O, KHURDA VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
190	WA/0001904/2023	STATE OF ODISHA VS RAJKISHOR MISHRA	Y.S.P. BABU,A.G.A VS	// 0 //
191	WA/0001905/2023	STATE OF ODISHA VS HARA MOHAN SAHOO	Y.S.P. BABU,A.G.A VS	// 0 //
192	WA/0001906/2023	BOARD OF SECONDARY EDUCATION, ODISHA VS DIBAKAR MOHANTY	S.S.RAO VS	// 0 //
193	WA/0001907/2023	STATE OF ODISHA	AMIYA KUMAR MISHRA, A.G.A.	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
194	WA/0001908/2023	LAXMIDHAR MAJHI STATE OF ODISHA	Y.S.P. BABU, A.G.A.	//
		VS	VS	0
195	WA/0001909/2023	BICHITRA KUMAR SAHOO STATE OF ODISHA	Y.S.P. BABU, A.G.A.	//
		VS	VS	0
196	WA/0001910/2023	RENUBALA SAHOO STATE OF ODISHA	Y.S.P. BABU, A.G.A.	//
		VS	VS	0
197	WP(C)/0025578/2023	BAIDYANATHA MAHANANDIA SIBRATAN MAHATO	KUNAL KUMAR SWAIN	//
		VS	VS	0
198	WP(C)/0025579/2023	STATE OF ODISHA BANAMALI GIRI	JYOTI RANJAN KHUNTIA	//
		VS	VS	0
199	WP(C)/0025580/2023	STATE OF ODISHA PRARMESWAR SAHOO	JYOTI RANJAN KHUNTIA	//
		VS	VS	0
200	WP(C)/0025581/2023	STATE OF ODISHA MRUTYUNJAY PANDA	JYOTI RANJAN KHUNTIA	//
		VS	VS	0
201	WP(C)/0025582/2023	STATE OF ODISHA KARTICK CHANDRA KAR	JYOTI RANJAN KHUNTIA	//
		VS	VS	0
202	WP(C)/0025583/2023	STATE OF ODISHA SANJAY KUMAR NAYAK	JYOTI RANJAN KHUNTIA	//
		VS	VS	0
203	WP(C)/0025584/2023	STATE OF ODISHA SARASWATI SAHU	DEEPTI RANJAN BHOKTA	//
		VS	VS	0
204	WP(C)/0025585/2023	STATE OF ODISHA SISIR NATH	KISHORE KUMAR JENA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	WP(C)/0025586/2023	STATE OF ODISHA BIJAY DANDASENA VS	PRASANNA KUMAR NAYAK 1 VS	// // ()
206	WP(C)/0025587/2023	STATE OF ODISHA DEBENDRANATH NAYAK VS	MANAS PATI VS	// // ()
207	WP(C)/0025588/2023	STATE OF ODISHA SARAT KUMAR PANDA VS	MANAS PATI VS	// // ()
208	WP(C)/0025589/2023	STATE OF ODISHA SWARNALATA BEHERA VS	UMA CHARAN MISHRA VS	// // ()
209	WP(C)/0025590/2023	STATE OF ODISHA SUSHREE SUDIPTA NARENDRA KESHAREE VS	BIBHUTI BHUSAN SWAIN VS	// // ()
210	WP(C)/0025591/2023	MD AND CEO, INDIAN OVERSEAS BANK, CHENNAI ARCHANA MOHANTY VS	UMA CHARAN MISHRA VS	// // ()
211	WP(C)/0025592/2023	STATE OF ODISHA G. GOPAL RAO DORA VS	ACHYUTANANDA PATTANAIAK VS	// // ()
212	WP(C)/0025593/2023	MD, ODISHA CONSTRUCTION CORP. LTD., BBSR RAMAKANTA MALLICK VS	PRADIPTA KISHORE BHUYAN VS	// // ()
213	WP(C)/0025594/2023	STATE OF ODISHA DASARATHI SWAIN VS	SUDHIR KUMAR MALLICK VS	// // ()
214	WP(C)/0025595/2023	STATE OF ODISHA BINDULATA MOHANTY VS	SARATHI JYOTI MOHANTY VS	// // ()
215	WP(C)/0025596/2023	GOVT. OF ODISHA JAHERA KHATUN VS	UMA CHARAN MISHRA VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	WP(C)0025597/2023	GANGADHAR DAS VS STATE OF ODISHA	JYOTI RANJAN KAR VS	// 0 //
217	WP(C)0025598/2023	UPENDRA BHANJA NAIK VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
218	WP(C)0025599/2023	PABITRA NAIK VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
219	WP(C)0025600/2023	NARAYAN CHANDRA DEURI VS SUB COLLECTOR, MALKANGIRI	GOPINATH MISHRA VS	// 0 //
220	WP(C)0025601/2023	DEBENDRA PARIDA VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
221	WP(C)0025602/2023	KORAPUT SCHOOL OF NURSING, KORAPUT VS STATE OF ODISHA	SUBHALAXMI MOHANTY VS	// 0 //
222	WP(C)0025603/2023	KAMAL PARIDA VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
223	WP(C)0025604/2023	NIRANJAN MUDULI VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
224	WP(C)0025605/2023	MADHUSUDAN SETHI VS STATE OF ODISHA	UMAKANT SAHOO VS	// 0 //
225	WP(C)0025606/2023	MC OF BATABIHARI HIGH SCHOOL, PATENIGAON VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
226	WP(C)0025607/2023	RABINDRA BIRADALAI VS STATE OF ODISHA	SOUMENDRA PATTANAIAK VS	// 0 //
227	WP(C)0025608/2023	PYARIMOHAN BISWAL	JYOTI RANJAN KHUNTIA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0025609/2023	GAJENDRA PARIDA	SHARADA PATTANAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0025610/2023	PANCHANAN PRAMANIK	JYOTI RANJAN KHUNTIA	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0025611/2023	M/S DITC MANAGING TRUSTEES, CUTTACK	SOMANATH MISHRA	//
		VS	VS	0
		DY. DIRECTOR (REVENUE), ESIC, BBSR		//
231	WP(C)/0025612/2023	BINOD BIHARI PATRA	JYOTI RANJAN KHUNTIA	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0025613/2023	SANJAY GARIA	ASWINI KUMAR DASH	//
		VS	VS	0
		R.T.O., JHARSUGUDA		//
233	WP(C)/0025614/2023	KAILASH CHANDRA SAHOO	NIRANJAN LENKA	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0025615/2023	RAMAKANTA MISHRA	PRAVAT KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0025616/2023	UGRESAN PRADHAN	SURENDRA KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0025617/2023	DANDAPANI NAYAK	SANDIPANI NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0025618/2023	SADANANDA MAHANTA	SURENDRA KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0025619/2023	DHARITRI SAHOO	MANOJ KUMAR MOHANTY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	WP(C)/0025620/2023	STATE OF ODISHA BABAJI NAYAK VS	SANDIPANI NAYAK VS	// // ()
240	WP(C)/0025621/2023	STATE OF ODISHA MIHIR KUMAR PARIDA VS	SURENDRA KUMAR SAHOO VS	// // ()
241	WP(C)/0025622/2023	STATE OF ODISHA RAMA CHANDRA DASH VS	PRAVAT KUMAR PANDA VS	// // ()
242	WP(C)/0025623/2023	STATE OF ODISHA KANHEI CHARAN MUNDA VS	SURENDRA KUMAR SAHOO VS	// // ()
243	WP(C)/0025624/2023	STATE OF ODISHA ANUPAMA SWAIN VS	PRAVAT KUMAR PANDA VS	// // ()
244	WP(C)/0025625/2023	STATE OF ODISHA SUSAMA RANASINGH VS	BIKRAM CHANDRA GHADEI VS	// // ()
245	WP(C)/0025626/2023	STATE OF ODISHA JAY MAA TARINI SELF HELP GROUP, BARGARH VS	SAILABALA JENA VS	// // ()
246	WP(C)/0025627/2023	STATE OF ODISHA SURENDRA SAHOO VS	PRAVAT KUMAR PANDA VS	// // ()
247	WP(C)/0025628/2023	STATE OF ODISHA NRUSINGHA CHARAN DALAI VS	PRAVAT KUMAR PANDA VS	// // ()
248	WP(C)/0025629/2023	STATE OF ODISHA NARENDRA KUMAR GHADEI VS	BIBEKANANDA MAHAPATRA VS	// // ()
249	WP(C)/0025630/2023	STATE OF ODISHA SARAT KUMAR PANDA VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	WP(C)/0025631/2023	BAIKUNTHA BARIK VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
251	WP(C)/0025632/2023	RAJENDRA BISWAL VS STATE OF ODISHA	APARESH BHOI VS	// 0 //
252	WP(C)/0025633/2023	KHIROD CHANDRA DASH VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// 0 //
253	WP(C)/0025634/2023	NIRANJAN MOHAPATRA VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// 0 //
254	WP(C)/0025635/2023	SUBHAM MOHANTY VS UNION OF INDIA	SATYA RANJAN MULIA VS	// 0 //
255	WP(C)/0025636/2023	AJAYA KUMAR SWAIN VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// 0 //
256	WP(C)/0025637/2023	PRATIMA PRADHAN VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
257	WP(C)/0025638/2023	SARAT KUMAR ROUT VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
258	WP(C)/0025639/2023	PRAVAT KUMAR DASH VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// 0 //
259	WP(C)/0025640/2023	ASHOK KUMAR ROUT VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// 0 //
260	WP(C)/0025641/2023	ANANDA KUMAR PADHY VS THE COMMISSIONER OF CT AND GST, ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
261	WP(C)/0025642/2023	BAIRAGI CHARAN MUDULI	PRAVAT KUMAR PANDA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0025643/2023	M/S. R.R.ENTERPRISES, BBSR	PRABODHA CHANDRA NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0025644/2023	RAMESH CHANDRA BARIK	PRAVAT KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0025645/2023	PRABODHA KUMAR MISHRA	PRAVAT KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0025646/2023	M/S. CARE SECURITY AND ALLIED SERVICES, KHURDA	PRABODHA CHANDRA NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0025647/2023	ANATHA KUMAR PARIDA	PRAVAT KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0025648/2023	M/S. VED PRAKASH AGARWALA, NEW DELHI	RUPESH KUMAR KANUNGO	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0025649/2023	SURYA NARAYAN MOHANTY	PRAVAT KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0025650/2023	BALAKRUSHNA SENAPATI	PRAVAT KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0025651/2023	AMBALLA KRISHNA KUMAR	DR. BINODA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0025652/2023	ALOK MISHRA	PRAVAT KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0025653/2023	SANJEEB KUMAR DAS	VIVEKANAND JENA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WP(C)/0025654/2023	STATE OF ODISHA BIREN SAHOO VS	DR. BINODA KUMAR MISHRA VS	// // ()
274	WP(C)/0025655/2023	STATE OF ODISHA RAKESH CHANDRA ROUT VS	DEBA KUMAR RATH VS	// // ()
275	WP(C)/0025656/2023	SUBHRATA BISWAL ARJUNA JENA VS	DR. BINODA KUMAR MISHRA VS	// // ()
276	WP(C)/0025657/2023	STATE OF ORISSA DIPU MANDAL VS	AJIT KUMAR MOHANTY VS	// // ()
277	WP(C)/0025658/2023	STATE OF ODISHA SARAT CHANDRA BARIK VS	RUDRA NARAYAN PARJA VS	// // ()
278	WP(C)/0025659/2023	STATE OF ODISHA BASANTI DEHURY VS	SWAPNA KUMAR OJHA VS	// // ()
279	WP(C)/0025660/2023	STATE OF ODISHA PADMA CHARAN SAHU VS	PRASANTA KUMAR MISHRA VS	// // ()
280	WP(C)/0025661/2023	ADDL. COMMNR. SETTLEMENT AND CONSOLIDATION, GANJAM RAJESH KUMAR MOHANTY VS	DEEPAK KUMAR PANI VS	// // ()
281	WP(C)/0025662/2023	STATE OF ODISHA PADMA CHARAN SAHU VS	MAHESWAR JATI VS	// // ()
282	WP(C)/0025663/2023	ADDL. COMMNR. SETTLEMENT AND CONSOLIDATION, GANJAM KORESA BIBI VS	SUKANTA KUMAR NAYAK 2 VS	// // ()
283	WP(C)/0025664/2023	STATE OF ODISHA DAFEDAR BARIK VS	RANJIT SAMAL VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WP(C)/0025665/2023	AMIYA KUMAR MOHAPATRA VS STATE OF ODISHA	VIVEKANANDA JENA VS	// 0 //
285	WP(C)/0025666/2023	BINAPANI SENAPATY VS STATE OF ODISHA	SUJATA JENA VS	// 0 //
286	WP(C)/0025667/2023	KARNA KUMAR MAHANTA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
287	WP(C)/0025668/2023	ADITYA KUMAR PUROHIT VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
288	WP(C)/0025669/2023	BHIKARI CHARAN BHOI VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
289	WP(C)/0025670/2023	MANGULU MEHER VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
290	WP(C)/0025671/2023	SANTOSH PANDE VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
291	WP(C)/0025672/2023	SUSHAMA NAYAK VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
292	WP(C)/0025673/2023	ASHOK KUMAR SAHU VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
293	WP(C)/0025674/2023	GOURI SHANKAR SHARMA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
294	WP(C)/0025675/2023	SATYA PRAKASH GUPTA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
295	WP(C)/0025676/2023	DASARATHI SAHU	PRAFULLA KUMAR MOHAPATRA	//

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0025677/2023	BASUDEV BEHERA	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0025678/2023	NARAHARI MAHANTA	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0025679/2023	REETARANI HOTA	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0025680/2023	SOUKILAL SETH	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0025681/2023	MANOJ KUMAR NAIK	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0025682/2023	SURESH CHANDRA CHOUDHURY	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0025683/2023	RAMA NARAYAN PADHI	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0025684/2023	PATITAPABAN ACHARYA	BIDESH RANJAN BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0025685/2023	JUGAL KISHORE PARUA	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0025686/2023	PATITAPABAN ACHARYA	BIDESH RANJAN BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0025687/2023	SURASEN ROUT	RANJIT SAMAL	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WP(C)/0025688/2023	STATE OF ODISHA BHAJAMANA PRUSTY VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
308	WP(C)/0025689/2023	STATE OF ODISHA KUNTALINEE AMAT VS	RANJIT SAMAL VS	// // ()
309	WP(C)/0025690/2023	STATE OF ODISHA JOLGEN LAKRA VS	BHARAT KUMAR MISHRA VS	// // ()
310	WP(C)/0025691/2023	STATE OF ODISHA SARATHI TARIA VS	RANJIT SAMAL VS	// // ()
311	WP(C)/0025692/2023	STATE OF ODISHA DEBARAJ DASH VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
312	WP(C)/0025693/2023	STATE OF ODISHA SAROJ KUMAR MISHRA VS	RANJIT SAMAL VS	// // ()
313	WP(C)/0025694/2023	STATE OF ODISHA RAJENDRA NARAYAN SAHOO VS	SANGRAM JENA VS	// // ()
314	WP(C)/0025695/2023	UTKAL UNIVERSITY, BBSR DAITARI DURGA VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
315	WP(C)/0025696/2023	STATE OF ODISHA CHANDALA MISHRA VS	RANJIT SAMAL VS	// // ()
316	WP(C)/0025697/2023	STATE OF ODISHA KAMALINI ACHARYA VS	RANJIT SAMAL VS	// // ()
317	WP(C)/0025698/2023	STATE OF ODISHA M/S. SURYAMANI DASH VS COMMISSIONER OF COMMERCIAL TAXES AND GST	KSHIROD KUMAR SAHOO VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	WP(C)/0025699/2023	ALOK KUMAR SAHU VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
319	WP(C)/0025700/2023	KISHORE CHANDRA ACHARYA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
320	WP(C)/0025701/2023	DULESWAR PATEL VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
321	WP(C)/0025702/2023	PABITRA MOHAN PRADHAN VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
322	WP(C)/0025703/2023	PABITRA DASH VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
323	WP(C)/0025704/2023	ASHOK KUMAR DASH VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
324	WP(C)/0025705/2023	FIRULAL PATEL VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
325	WP(C)/0025706/2023	BABAJI KUMAR DHIR VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
326	WP(C)/0025707/2023	TRIPURARI NAYAK VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
327	WP(C)/0025708/2023	GOUTAM PATEL VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
328	WP(C)/0025709/2023	HARISH CHANDRA PATEL VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
329	WP(C)/0025710/2023	JANMAJAYA BARIK	PRAFULLA KUMAR MOHAPATRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
330	WP(C)/0025711/2023	STATE OF ODISHA ABODHRAM SANDH	RANJIT SAMAL	//
		VS	VS	0
331	WP(C)/0025712/2023	STATE OF ODISHA SURENDRANATH SAHU	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
332	WP(C)/0025713/2023	STATE OF ODISHA PRABHASH KUMAR PRADHAN	RANJIT SAMAL	//
		VS	VS	0
333	WP(C)/0025714/2023	STATE OF ODISHA NANDITA BEJ	TUSHAR KANTA NAYAK	//
		VS	VS	0
334	WP(C)/0025715/2023	STATE OF ODISHA RAJENDRA KUMAR MAHAKUR	RANJIT SAMAL	//
		VS	VS	0
335	WP(C)/0025716/2023	STATE OF ODISHA KAILASH BHOI	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
336	WP(C)/0025717/2023	STATE OF ODISHA PRADEEP KUMAR THAKUR	RANJIT SAMAL	//
		VS	VS	0
337	WP(C)/0025718/2023	STATE OF ODISHA BHARATI NAIK	GYANA RANJAN SETHI	//
		VS	VS	0
338	WP(C)/0025719/2023	STATE OF ODISHA HARA PARBATI CONSTRUCTION, BHADRAK	TUSHAR KANTA NAYAK	//
		VS	VS	0
339	WP(C)/0025720/2023	STATE OF ODISHA MITHUN JENA	GYANA RANJAN SETHI	//
		VS	VS	0
340	WP(C)/0025721/2023	STATE OF ODISHA TULA BEHERA	SURENDRA KUMAR DASH	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	WP(C)/0025722/2023	STATE OF ODISHA RAJASHREE PARIDA VS	GYANA RANJAN SETHI VS	// // ()
342	WP(C)/0025723/2023	STATE OF ODISHA G.D. B.Ed. COLLEGE, KENDRAPARA VS	PRAMOD KUMAR ROUT VS	// // ()
343	WP(C)/0025724/2023	STATE OF ODISHA SAROJ KUMAR SINGH VS	UPASANA BAL VS	// // ()
344	WP(C)/0025725/2023	THE STATE TAX OFFICER, CT AND GST CUTTACK II, CUTTACK SANJUKTA LIMA @ SANJUKTA LIMMA VS	SOUBHAGYA KUMAR DASH VS	// // ()
345	WP(C)/0025726/2023	BISWAJYOTI JENA NAROTTAM JENA VS	PRADEEP KUMAR DAS VS	// // ()
346	WP(C)/0025727/2023	STATE OF ORISSA SUDARSAN SAHANI VS	ASOK MOHANTY VS	// // ()
347	WP(C)/0025728/2023	STATE OF ODISHA SUSHANTA SEKHAR DAS VS	AMITAV DAS VS	// // ()
348	WP(C)/0025729/2023	MD., ODISHA CIVIL SUPPLIES CORPORATION LTD., KHURDA RAKESH KUMAR AGARWAL VS	SUSHANTA KUMAR JOSHI VS	// // ()
349	WP(C)/0025730/2023	STATE OF ODISHA DULAL DEBANATH VS	LAMBODAR PRADHAN VS	// // ()
350	WP(C)/0025731/2023	THE TAHASILDAR, MAHAKALAPARA NRUSINGHA CHARAN BEHERA VS	SAUBHAGYA KUMAR SAMAL VS	// // ()
351	WP(C)/0025732/2023	STATE OF ODISHA PETER KISAN @ PETER KUJUR VS	NARAYAN PRASAD PARIJA VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	WP(C)/0025733/2023	KOUSALYA PARIDA @ BEHERA VS STATE OF ODISHA	NILAMADHAB SARKAR VS	// 0 //
353	WP(C)/0025734/2023	GOURAB NAYAK VS STATE OF ODISHA	JAJATIKESARI KHUNTIA VS	// 0 //
354	WP(C)/0025735/2023	KALPANA DALAI VS STATE OF ODISHA	LAXMAN BHOI VS	// 0 //
355	WP(C)/0025736/2023	CHANDRA SEKHAR SAHU VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
356	WP(C)/0025737/2023	ODITRADE TECHNO PVT. LTD., KHORDA VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
357	WP(C)/0025738/2023	RANGI SAHOO VS UNION OF INDIA	ASISH CHANDRA RATH VS	// 0 //
358	WP(C)/0025739/2023	DEBENDRA KUMRA ROUT VS STATE OF ODISHA	NIRANJAN SINGH (1) VS	// 0 //
359	WP(C)/0025740/2023	PARAMANANDA SAMANTARAY VS STATE OF ODISHA	ANUPAUDAYA SENAPATI VS	// 0 //
360	WP(C)/0025741/2023	BIKASH BEHERA VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
361	WP(C)/0025742/2023	PRAFULLA MAHAKUD VS THE CHIEF MANAGER, RBI, BBSR	ARIJEET MISHRA VS	// 0 //
362	WP(C)/0025743/2023	M/S. WINNERS INSTITUTE OF VOCATIONAL TRAINING VS STATE OF ODISHA	SOURABH KUMAR DAS VS	// 0 //
363	WP(C)/0025744/2023	JIBAN KUMAR DUTTA	BHAGABAN BEHERA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
364	WP(C)/0025745/2023	DEVAYANI NAIK	GIRIDHARI SINGH	//
		VS	VS	0
		COLLECTOR AND DIST. MAGISTRATE, MAYURBHANJ		//
365	WP(C)/0025746/2023	NARENDRANATH MOHANTY	BISWAJIT PARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
366	WP(C)/0025747/2023	LALA SANAT KUMAR RAY	GYANENDRA CHANDRA SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
367	WP(C)/0025748/2023	GITANJALI SAHU	PRATAP KUMAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
368	WP(C)/0025749/2023	BINODINI NAIK	GIRIDHARI SINGH	//
		VS	VS	0
		COLLECTOR AND DIST. MAGISTRATE, MAYURBHANJ		//
369	WP(C)/0025750/2023	BAIDHAR MAHANTA	ANIL KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
370	WP(C)/0025751/2023	NIBEDITA NAIK	GIRIDHARI SINGH	//
		VS	VS	0
		COLLECTOR AND DIST. MAGISTRATE, MAYURBHANJ		//
371	WP(C)/0025752/2023	SUCHITRA SWAR	NIRANJAN LENKA	//
		VS	VS	0
		STATE OF BANK OF INDIA, BBSR		//
372	WP(C)/0025753/2023	GOPABANDHU NAYAK	ANIL KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
373	WP(C)/0025754/2023	M/S. MSP INFRACON PVT. LTD., KHORDHA	ASIT KUMAR DASH	//
		VS	VS	0
		THE COMMNR. OF CT AND GST, CUTTCK		//
374	WP(C)/0025755/2023	SUNAMANI DAS	PRAMOD KUMAR ROUT	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	WP(C)/0025756/2023	STATE OF ODISHA ANURADHA NAIK VS	GIRIDHARI SINGH VS	// // ()
376	WP(C)/0025757/2023	COLLECTOR AND DIST. MAGISTRATE, MAYURBHANJ LALA ANANTA KUMAR RAY VS	GYANENDRA CHANDRA SWAIN VS	// // ()
377	WP(C)/0025758/2023	STATE OF ODISHA MADHUSUDAN BEHERA VS	ASIT KUMAR DASH VS	// // ()
378	WP(C)/0025759/2023	THE COMMNR. OF CT AND GST, CTC LAXMIPRIYA ROUT VS	PRAMOD KUMAR ROUT VS	// // ()
379	WP(C)/0025760/2023	STATE OF ODISHA BHIMA CHARAN NAIK VS	GIRIDHARI SINGH VS	// // ()
380	WP(C)/0025761/2023	COLLECTOR AND DIST. MAGISTRATE, MAYURBHANJ SHARANSINGH NAIK VS	GIRIDHARI SINGH VS	// // ()
381	WP(C)/0025762/2023	COLLECTOR AND DIST. MAGISTRATE, MAYURBHANJ BHAGABAN PANDA VS	PRAVAT KUMAR PANDA VS	// // ()
382	WP(C)/0025763/2023	STATE OF ODISHA SRIBAL SAHU @ SIRBAL SAHU VS	DHIRENDRA KUMAR MOHAPATRA VS	// // ()
383	WP(C)/0025764/2023	STATE OF ODISHA SAHALA NAIK VS	GIRIDHARI SINGH VS	// // ()
384	WP(C)/0025765/2023	COLLECTOR AND DIST. MAGISTRATE, MAYURBHANJ ADYASHA PANDA VS	LALITENDU MISHRA VS	// // ()
385	WP(C)/0025766/2023	STATE OF ODISHA RASMIREKHA MOHANTY VS STATE OF ODISHA	UMESH CHANDRA BEHURA VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	WP(C)/0025767/2023	JAGYASENI NAIK VS COLLECTOR AND DIST. MAGISTRATE, MAYURBHANJ	GIRIDHARI SINGH VS	// 0
387	WP(C)/0025768/2023	PRAJANJALI JENA VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	// 0
388	WP(C)/0025769/2023	PRIYABRATA NAIK VS COLLECTOR AND DIST. MAGISTRATE, MAYURBHANJ	GIRIDHARI SINGH VS	// 0
389	WP(C)/0025770/2023	PRAKASH CHANDRA SAHOO VS STATE OF ODISHA	SAIBRATA RATH VS	// 0
390	WP(C)/0025771/2023	CHINUSMITA NAIK VS COLLECTOR AND DIST. MAGISTRATE, MAYURBHANJ	GIRIDHARI SINGH VS	// 0
391	WP(C)/0025772/2023	JAGADISH PATRO VS STATE OF ODISHA	KARUNAKAR RATH VS	// 0
392	WP(C)/0025773/2023	RAMESH KUMAR BAGH VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	// 0
393	WP(C)/0025774/2023	KHYAMASHILA BHUYAN @ DISRI VS UNION OF INDIA	GYANENDRA CHANDRA SWAIN VS	// 0
394	WP(C)/0025775/2023	ASIM KUMAR MOHANTY VS STATE OF ORISSA	AMITA RANJAN PATNAIK VS	// 0
395	WP(C)/0025776/2023	SABITRI JENA VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// 0
396	WP(C)/0025777/2023	KHYAMASHILA BHUYAN @ DISRI VS UNION OF INDIA	GYANENDRA CHANDRA SWAIN VS	// 0
397	WP(C)/0025778/2023	THE CIVIL SOCIETY AND THE GENERAL PUBLIC OF BARASOAR DISTRICT		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
398	WP(C)/0025779/2023	HIRESH SWAIN	PRAKASH KUMAR MISHRA	//
		VS	VS	0
		UNION OF INDIA		//
399	WP(C)/0025780/2023	DEEPAK MAHAPATRA	ABINASH SWAIN	//
		VS	VS	0
		R.B.I., BBSR		//
400	WP(C)/0025781/2023	RAJENDRA KUMAR BISWAL	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
401	WP(C)/0025782/2023	RASIDA BEGUM	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
402	WP(C)/0025783/2023	DAMODAR KAR	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
403	WP(C)/0025784/2023	TAPAN KUMAR DUTTA	ANJAN KUMAR BISWAL	//
		VS	VS	0
		COMMNR. OF CT AND GST, ODISHA		//
404	WP(C)/0025785/2023	ANJANA DAS	ANJAN KUMAR BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
405	WP(C)/0025786/2023	SUNDARGARH COLLEGE OF NURSING, KENDRAPARA	AKSHAYA KUMAR PANDEY	//
		VS	VS	0
		STATE OF ODISHA		//
406	WP(C)/0025787/2023	TRUPTIKAR INFRA PVT. LTD., BBSR	BIBHU PRASAD DAS	//
		VS	VS	0
		STATE OF ODISHA		//
407	WP(C)/0025788/2023	SUNDARGARH COLLEGE OF NURSING, SUNDARGARH	AKSHAYA KUMAR PANDEY	//
		VS	VS	0
		STATE OF ODISHA		//
408	WP(C)/0025789/2023	E.HAIMA PATRA	AGNIHOTRA SAHU	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	WP(C)/0025790/2023	STATE OF ODISHA BISWANATH PANDA VS	SUSHANT KUMAR PRADHAN 3 VS	// // ()
410	WP(C)/0025791/2023	STATE OF ODISHA P.VIJAYA RATNAM VS	AGNIHOTRA SAHU VS	// // ()
411	WP(C)/0025792/2023	STATE OF ODISHA KUNTALINI DEI VS	NIHAL RATH VS	// // ()
412	WP(C)/0025793/2023	STATE OF ODISHA MAHENDRA SWAIN @ MAHENDRA KUMAR SWAIN SIDHANT DWIBEDI VS	VS	// // ()
413	WP(C)/0025794/2023	STATE OF ODISHA SABITA RANI SAMAL VS	NIHAL RATH VS	// // ()
414	WP(C)/0025795/2023	STATE OF ODISHA P.KISHOR KUMAR SUBUDHI VS	NIHAL RATH VS	// // ()
415	WP(C)/0025796/2023	STATE OF ODISHA SAPNA KAMAL SAMANTARAY VS	BIKASH MISHRA VS	// // ()
416	WP(C)/0025797/2023	THE PRINCIPAL SECY. TO THE GOVT., R AND D.M. DEPT., BBSR MAMATA SETHY VS	PRASANTA KUMAR NANDA VS	// // ()
417	WP(C)/0025798/2023	STATE OF ODISHA SANJAY KUMAR DAS VS	PRASANTA KUMAR NANDA VS	// // ()
418	WP(C)/0025799/2023	STATE OF ODISHA ALOK CHANDRA NAYAK VS	PRASANTA KUMAR NANDA VS	// // ()
419	WP(C)/0025800/2023	STATE OF ODISHA BRUSA BHANU DASH VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	WP(C)/0025801/2023	KANCHANLATA BEHERA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// () //
421	WP(C)/0025802/2023	PRIYADARSI PATNAIK VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// () //
422	WP(C)/0025803/2023	SHYAMGHAN DALAI VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// () //
423	WP(C)/0025804/2023	JHARINDRA DAS VS THE CHIEF SECY. TO GOVT. OF ODISHA, BBSR	TUSAR KUMAR MISHRA VS	// () //
424	WPCRL/0000112/2023	NIRMAL KUMAR MAHARATHI VS STATE OF ODISHA	SHANKAR MOHANTY VS	/ /0 () //
425	ABLAPL/0008565/2023	KANGALI SWAIN VS STATE OF ODISHA	SURESH CHANDRA PRADHAN VS	MAHAKALPARA /209 /2023 () //
426	ABLAPL/0008566/2023	ARUN BEHERA VS STATE OF ODISHA	ASIT KUMAR OTTA VS	KHUNTA /155 /2023 () //
427	ABLAPL/0008567/2023	PRAFULLA SAHU @ PRAFULLA KUMAR SAHU VS STATE OF ODISHA	SATYA NARAYAN PANDA VS	DHAMA /102 /2023 () //
428	ABLAPL/0008568/2023	MAHENDRA MALLA VS STATE OF ODISHA	SAROJ KUMAR DASH VS	JANKIA P.S. /166 /2023 () //
429	ABLAPL/0008569/2023	BASANTA KUMAR SAHOO VS STATE OF ODISHA	MANASH RANJAN NAYAK VS	/ /0 () //
430	ABLAPL/0008570/2023	BASANTA PRADHAN VS STATE OF ODISHA	BRUNDABAN ROUT VS	KABISURYANAGAR /472 /2021 () //
431	ABLAPL/0008571/2023	SUBHRANSHU SAHU @ SUBHRANSU SEKHAR SAHURAMDAS ACHARY		THAKURGARH /192 /2023

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
432	ABLAPL/0008572/2023	STATE OF ODISHA CHINMAYEE NAYAK @ DAS	BINAYA BHUSAN ROUSTRAY	// INFOCITY PS /237 /2023
		VS	VS	()
433	ABLAPL/0008573/2023	STATE OF ODISHA ANANTA KUMAR SAMANTRAY	PRADEEPTA KUMAR BEHERA	// JODAPADAR /129 /2023
		VS	VS	()
434	ABLAPL/0008574/2023	STATE OF ODISHA SASI SEKHAR RAY	SAMBEET PATTANAYAK	// DELANGA /315 /2022
		VS	VS	()
435	ABLAPL/0008575/2023	STATE OF ODISHA SIPUN KUMAR PRADHAN	ALOK KUMAR KAR	// TOMANDO /198 /2023
		VS	VS	()
436	ABLAPL/0008576/2023	STATE OF ODISHA SANJULATA SWAIN	SK. KALIM UDDIN	// GOP /23 /2023
		VS	VS	()
437	ABLAPL/0008577/2023	STATE OF ODISHA BIDYADHAR NATHA	CHIRANJIB ROUT	// MOTANGA /193 /2023
		VS	VS	()
438	ABLAPL/0008578/2023	STATE OF ODISHA RAMAKANTA BEHERA	MANOJ KUMAR PANDA	// INDUASTRIAL,NISA /138 /2023
		VS	VS	()
439	ABLAPL/0008579/2023	STATE OF ODISHA JAGAMOHAN SAHOO	MANORANJAN PADHI	// KEONJHAR TOWN /287 /2023
		VS	VS	()
440	ABLAPL/0008580/2023	STATE OF ODISHA SAINIA PRADHAN	PRATAP CHANDRA MISHRA	// BANKI /261 /2023
		VS	VS	()
441	ABLAPL/0008581/2023	STATE OF ODISHA SUBAS MOHANTY @ GILTY KALU	SRIDHAR RATH	// KUMBHARAPARA /159 /2023
		VS	VS	()
442	ABLAPL/0008582/2023	STATE OF ODISHA KAUSTUBHA BANCHHOR @ KOUSTUVA	SARAT CHANDRA MEKAP	// ATTABIRA /279 /2023
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :09/08/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
443	ABLAPL/0008583/2023	STATE OF ODISHA KUNIA @ SARAT HATI VS	SANJIT KUMAR DAS VS	// / /0 ()
444	ABLAPL/0008584/2023	STATE OF ODISHA JANAMA PRADHAN VS	DIPAK KUMAR SAHOO VS	// JARAPADA /223 /2023 ()
445	ABLAPL/0008585/2023	STATE OF ODISHA ARABINDA SAHU VS	GYANESWAR SATPATHY VS	// KHUNTA /231 /2023 ()
446	ABLAPL/0008586/2023	STATE OF ODISHA SAROJ KUMAR SAHU VS	GYANESWAR SATPATHY VS	// KHUNTA /231 /2023 ()
447	ABLAPL/0008587/2023	STATE OF ODISHA BHAGABAN NAYAK VS	JYOTIRMAYA SAHOO VS	// KHURDA MODEL /478 /2023 ()
448	ABLAPL/0008588/2023	STATE OF ODISHA AMIYA KUMAR MISHRA @ AMIYA MISHAR VS	PRASANTA SAMANTA VS	// BINJHARPUR /318 /2023 ()
449	ABLAPL/0008589/2023	STATE OF ODISHA RAKESH PATTNAYAK VS	SAROJ BARIK VS	// SINGLA /127 /2023 ()
450	ABLAPL/0008590/2023	STATE OF ODISHA BIKRAM SAHU VS	SARAT KUMAR JENA VS	// KHALLIKOTE /527 /2023 ()
451	ABLAPL/0008591/2023	STATE OF ODISHA HASINA BIBI VS	DEBASISH SAMAL VS	// BASTA /217 /2023 ()
452	ABLAPL/0008592/2023	STATE OF ODISHA RAMA CHANDRA PANDA VS	DEBASISH SAMAL VS	// BALIANTA P.S. /110 /2023 ()
453	ABLAPL/0008593/2023	STATE OF ODISHA ANANDA BARIHA VS	BIJAYA KUMAR RAGADA VS	// PATNAGARH /107 /2023 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :09/08/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
454	ABLAPL/0008594/2023	K. SURES @ KERADA VS STATE OF ODISHA	MD. RIAZ VS	GUNUPUR /106 /2023 () //
455	ABLAPL/0008595/2023	KEDARNATH SAHU VS STATE OF ODISHA	CHANDAN SAMANTARAY VS	KANTAMAL /125 /2023 () //
456	ABLAPL/0008596/2023	SHYAM SUNDAR DHIR VS STATE OF ODISHA	PRABHAT KUMAR DAS VS	JENAPUR /34 /2023 () //
457	ABLAPL/0008597/2023	SOMANATHA SENA VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	SORO /262 /2023 () //
458	ABLAPL/0008598/2023	GITANJALI MOHANTY VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	SINGLA /49 /2016 () //
459	ABLAPL/0008599/2023	AKASH PANDA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	SAMBALPUR TOWN /264 /2023 () //
460	ABLAPL/0008600/2023	SANTOSH KUMAR MOHANTY VS STATE OF ODISHA	DIPTI RANJAN SWAIN VS	/ /0 () //
461	ABLAPL/0008601/2023	PRAKASH CHHURA VS STATE OF ODISHA	DIPTI RANJAN SWAIN VS	KANTABANJI /68 /2014 () //
462	ABLAPL/0008602/2023	KUSHA DIGAL @ KUSHA SAHANI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	PHULBANI TOWN /197 /2023 () //
463	ABLAPL/0008603/2023	SUNIL KUMAR BEHERA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	CHAKAPADA PS /93 /2023 () //
464	ABLAPL/0008604/2023	TANMAYA BEHERA VS STATE OF ODISHA	BHABANI SHANKAR RAYAGURU VS	SORO /111 /2015 () //
465	ABLAPL/0008605/2023	SRIPATI DIGAL @ SRIPATI SAHANI	JYOTIRMAYA SAHOO	PHULBANI TOWN /197 /2023

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FILING REPORT AS ON :09/08/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
466	ABLAPL/0008606/2023	RAJANI @ RASHMIKANT JENA	BINAYA BHUSAN ROUSTRAY	INFOCITY PS /237 /2023
		VS	VS	()
		STATE OF ODISHA		//
467	ABLAPL/0008607/2023	MONA @ MONALISA MALLICK	BINAYA BHUSAN ROUSTRAY	INFOCITY PS /237 /2023
		VS	VS	()
		STATE OF ODISHA		//
468	ABLAPL/0008608/2023	BIKASH BAGHA	RAJEET ROY	BOUDH /224 /2023
		VS	VS	()
		STATE OF ODISHA		//
469	ABLAPL/0008609/2023	SAHEB BHATRA	TUKUNA KUMAR MISHRA	NABARANGAPUR TOWN /220 /2022
		VS	VS	()
		STATE OF ODISHA		//
470	ABLAPL/0008610/2023	ATALA KUNAR @ KANHAR	SIDDHARTH PRASAD MISHRA	TARBHA /110 /2023
		VS	VS	()
		STATE OF ODISHA		//
471	ABLAPL/0008611/2023	KELO DANG @ KELU DANG	RAJEET ROY	DEOGAON /133 /2023
		VS	VS	()
		STATE OF ODISHA		//
472	ABLAPL/0008612/2023	NARAYAN MAJHI	ASHOK KUMAR SARANGI	JAJPUR SADAR /152 /2023
		VS	VS	()
		STATE OF ODISHA		//
473	ABLAPL/0008613/2023	AKASH KUMAR MISHRA	SURESH CHANDRA PRADHAN	MARSHAGHAI /427 /2023
		VS	VS	()
		STATE OF ODISHA		//
474	ABLAPL/0008614/2023	DEBABRATA KANUNGO	ASHOK DAS	DHAULI PS /110 /2023
		VS	VS	()
		STATE OF ODISHA		//
475	ABLAPL/0008615/2023	DEEPAK KUMAR JENA	SATYABRATA DASH	DHARMASALA /457 /2023
		VS	VS	()
		STATE OF ODISHA		//
476	ABLAPL/0008616/2023	DR. ADITYA KIRAN DASH	GOUTAM CHARAN ROUT	/ /0
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :09/08/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
477	ABLAPL/0008617/2023	STATE OF ODISHA GOPINATH MALLIK VS	PRASANTA SAMANTA VS	// BINJHARPUR /318 /2023 ()
478	ABLAPL/0008618/2023	STATE OF ODISHA SMARAJIT CHOUDHURY VS	PRADEEP KUMAR DASH VS	// / /0 ()
479	ABLAPL/0008619/2023	STATE OF ODISHA GOPAL CHANDRA BEHRA VS	S.K.SAMAL VS	// UDALA /245 /2023 ()
480	ABLAPL/0008620/2023	STATE OF ODISHA SUSANTA KUMAR DA VS	JYOTIRMAYA SAHOO VS	// KHURDA MODEL /481 /2023 ()
481	ABLAPL/0008621/2023	STATE OF ODISHA ABHIRAM BEHERA VS	SURENDRA KUMAR BISWAL VS	// BINJHARPUR /320 /2023 ()
482	ABLAPL/0008622/2023	STATE OF ODISHA MANGULI DALEI @ DALAI VS	SAMBHU CHARAN NATH SHARMA VS	// JAJPUR SADAR /185 /2023 ()
483	ABLAPL/0008623/2023	STATE OF ODISHA SARASWATI NAGABANSHA @ KUNI VS	ASHOK DAS VS	// PARLAKHEMUNDI /147 /2021 ()
484	ABLAPL/0008624/2023	STATE OF ODISHA BALESWAR NAG VS	SUSHANTA KUMAR PRADHAN VS	// KOKSARA /193 /2023 ()
485	ABLAPL/0008625/2023	STATE OF ODISHA MITHUN KHATUA VS	SURYAKANTA DWIBEDI VS	// BAUNISUNI /71 /2022 ()
486	ABLAPL/0008626/2023	STATE OF ODISHA RAJIV KUMAR BRAHMA @ RAJIB VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// BAIDYANATHPUR /340 /2023 () //

ORISSA HIGH COURT

MISC CASES FILED on :09/08/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	38/2023 SAO/19/2012	KRUSHNA RAMCHANDRA L-MP	M/S.AMIT PR.BOSE,M/S.NIRMAL CH. MOHANTY,M.MO
2	39/2023 CRLMA/301/2023	RAJAT GUPTA-MP	ADV.
3	39/2023 SAO/20/2012	KRUSHNA RAMCHANDRA L-MP	M/S.AMIT PR.BOSE,M/S.NIRMAL CH. MOHANTY,M.MO
4	40/2023 CRLMA/302/2023	RAJAT GUPTA-MP	ADV.
5	40/2023 SAO/13/2023	MATHURA LUHURA @ LUHAR-MP	PRASANTA KUMAR SATAPATHY
6	67/2023 WPC(OA)/999/2007	PATITAPABAN PANDA-MP	
7	160/2023 WPC(OAC)/927/2019	TRILOCHAN BEHERA-MP	
8	267/2023 CRLMP/1472/2023	JAGADISH KUMAR MUNI-MP	SAURAV TIBREWAL
9	267/2023 MATA/123/2019	DR.SEBAPRIYA MISHRA-MP	M/S.AKSHAYA KU.PANDEY
10	268/2023 MATA/254/2023	MANOJA KUMAR ROUT-MP	SUBAS CHANDRA DAS
11	268/2023 CRLMP/690/2023	AKSHAYA KUMAR DAS-MP	MADHUMITA NAYAK
12	269/2023 TRP(C)/251/2023	BHUMISUTA NAIK-MP	DEBASISH PATNAIK
13	293/2023 RPFAM/245/2023	SUVENDU RATH@SUBHENDU RATH-MP	ARUN KUMAR DAS 1
14	294/2023 RPFAM/245/2023	SUVENDU RATH@SUBHENDU RATH-MP	ARUN KUMAR DAS 1
15	295/2023 RPFAM/246/2023	AJAYA SATPATHY-MP	MANAS KUMAR CHAND
16	306/2023 RVWPET/327/2023	DR.JUBRAJ BARIK-MP	BISWAJIT PARIDA
17	336/2023 CONTC/4818/2022	ARABINDA PADHI-MP	
18	567/2023 CRLREV/408/2023	M/S.D.N.HOMES PVT. LTD.-MP	ASIT KUMAR DASH
19	640/2023 FAO/250/2023	MANAGER LEGAL,M/S. CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD.-MP	
20	641/2023 FAO/365/2023	THE AUTHORISED SIGNATORY, ICICI LOMBARD G.I.CO. STIDE MP KUMAR SARANGI	
21	642/2023 FAO/365/2023	THE AUTHORISED SIGNATORY, ICICI LOMBARD G.I.CO. STIDE MP KUMAR SARANGI	
22	643/2023 FAO/365/2023	THE AUTHORISED SIGNATORY, ICICI LOMBARD G.I.CO. STIDE MP KUMAR SARANGI	
23	644/2023 FAO/361/2023	D.M., M/S. ORIENTAL INSURANCE CO. LTD.-MP	PRASANTA KUMAR MAHALI
24	645/2023 FAO/366/2023	THE MANAGER LEGAL, M/S. SHRIRAM G.I.CO. LTD.-MP	G.P DUTTA
25	646/2023 FAO/191/2020	STATE OF ODISHA-MP	A.G.A., S.K. SAMAL
26	647/2023	CHANDRA SEKHAR SAHU-MP	M/S.BUDHADEV ROURAY

27	FAO/438/2018 864/2023	TANUJA SWAIN-MP	LAKSHMAN MISHRA
28	RSA/151/2023 866/2023	SURENDRA NATH PANDA-MP	DIGAMBARA MISHRA
29	RSA/347/2023 867/2023	SURENDRA NATH PANDA-MP	DIGAMBARA MISHRA
30	RSA/347/2023 868/2023	BIRBAL PADHAN-MP	ABHILASH MISHRA
31	RSA/348/2023 869/2023	STATE OF ODISHA-MP	AJAYA KU. NANDA, (A.G.A)
32	RSA/349/2023 870/2023	STATE OF ODISHA-MP	AJAYA KU. NANDA, (A.G.A)
33	RSA/349/2023 871/2023	STATE OF ODISHA-MP	AJAYA KU. NANDA, (A.G.A)
34	RSA/349/2023 872/2023	ANADI CHARAN PANIGRAHI @ ANADI PANIGRAHI-MP	M/S.MAHESWAR MOHANTY
35	CMP/397/2019 873/2023	MD.MAFFAZULAR RAHMAN-MP	ASHUTOSH MOHANTA
36	CMP/27/2017 874/2023	JOGAMAYA MOHANTY-MP	SUVASHISH PATTANAIAK
37	CMP/887/2023 875/2023	JASODA JAYASINGH-MP	JAGJIBAN PRADHAN
38	CMP/888/2023 876/2023	TARA BEHERA@ PARIDA-MP	M/S.AJODHYA RANJAN DASH
39	CMP/339/2019 877/2023	ANIRUDHA @ AJAY MISHRA-MP	AMIT PRASAD BOSE
40	CMP/890/2023 1077/2023	KIRATA BHOI-MP	
41	BLAPL/12765/2022 1078/2023	CHINTAMANI DAS @ MALLIK-MP	AMULYA RATNA PANDA
42	BLAPL/10568/2022 1079/2023	MADHAB HANTAL-MP	J.P.TRIVEDI
43	BLAPL/3343/2023 1080/2023	RINKU MOHARANA-MP	GYANA RANJAN DHAL
44	BLAPL/8611/2023 1081/2023	MITU @ DILLIP PRADHAN-MP	ANUPAM DASH
45	BLAPL/6676/2023 1082/2023	MAHENDRA SINGH-MP	PRANAYANEE DASMOHAPATRA
46	BLAPL/8400/2023 1339/2023	BRANCH MANAGER, ORIENTAL INSURANCE CO. LTD.-MRIMJHIM PATI	
47	MACA/764/2023 1340/2023	HDFC ERGO G.I.CO. LTD.-MP	G.P DUTTA
48	MACA/765/2023 1341/2023	M/S. SHRIRAM G.I.CO. LTD.-MP	G.P DUTTA
49	MACA/766/2023 1342/2023	CLAIMS MANAGER, TATA A.I.G. G.I.CO.-MP	G.P DUTTA
50	MACA/767/2023 1343/2023	SHRAVANA KU.MISTRI-MP	M/S.AKSHAYA KU.SAHOO
51	MACA/734/2011 1463/2023	ABHAYA BARIK-MP	SUCHITRA SAMAL
52	ABLAPL/5828/2023 1464/2023	ADITYA NARAYANA JENA @ ADITYA JENA-MP	
53	ABLAPL/6938/2023 1465/2023	BHAGABAN DAS @ BULU-MP	
54	ABLAPL/2578/2023 1466/2023	DILIP MOHALIK-MP	
55	ABLAPL/6028/2023 1467/2023	LALI @ DEBRAJ PANIKA-MP	
56	ABLAPL/4761/2020 1468/2023	KSHYAMASAGAR PANIKA-MP	SUSHANTA KUMAR JOSHI
57	ABLAPL/2450/2021 1469/2023	KIRTI RANJAN ROUSTRAY-MP	
	ABLAPL/2827/2023		

58	1470/2023 ABLAPL/6941/2021	NISHITHA RANJAN NANDA-MP	
59	1471/2023 ABLAPL/4479/2023	PRAVAT NATH-MP	
60	1472/2023 ABLAPL/6220/2023	JIBAN @ JEEBAN BHOI-MP	
61	1473/2023 ABLAPL/3935/2023	PRAKASH PRADHAN-MP	DEVASHIS PANDA
62	1474/2023 ABLAPL/3201/2020	KARTIK DAS @ BIJAY-MP	AMULYA RATNA PANDA
63	1475/2023 ABLAPL/5586/2020	DAYANIDHI DAS-MP	S.K.BHANJADEO
64	1901/2023 CRLA/761/2022	BULU@SUMANTA DAS-MP	M/S. DEBASNAN DAS, S.S.PATTANAIAK, B.B.SAHOO,S.S.
65	1902/2023 CRLA/35/2021	SUSANTA KUMAR JENA-MP	ABHISHEK DASH
66	1903/2023 CRLA/891/2023	DHRUBA CHARAN BHOI-MP	RAMANI KANTA PATTANAIAK
67	1904/2023 CRLA/891/2023	DHRUBA CHARAN BHOI-MP	RAMANI KANTA PATTANAIAK
68	1905/2023 CRLA/892/2023	RABI@RABINDRA BEHERA-MP	SMRUTI RANJAN ROUT
69	1906/2023 CRLA/892/2023	RABI@RABINDRA BEHERA-MP	SMRUTI RANJAN ROUT
70	1907/2023 CRLA/892/2023	RABI@RABINDRA BEHERA-MP	SMRUTI RANJAN ROUT
71	1908/2023 CRLA/486/2019	SUKANTA PRADHAN @ SUSANTA @ SANA DALAI-MP	M/S BISHNU PRASAD PRADHAN, B.R.SAHU, S.RATH
72	1909/2023 CRLA/301/2020	NABA KUMAR BALA-MP	MR. BHABANI SHANKAR MISHRA,DIPTI RANJAN BHOI
73	1910/2023 CRLA/741/2023	SRIKANTA DIGAL-MP	PRIYA RANJAN SINGH
74	1911/2023 CRLA/769/2023	MANGALA@SONU GOUDA-MP	ASHOK DAS
75	1912/2023 CRLA/894/2023	SISIR KUMAR SAHOO-MP	SANTOSH SAHOO
76	1913/2023 CRLA/239/2017	BHABESH NAYAK-MP	MR.SUBRAT KAR M/S.BIJAYALAXMI TRIPATHY MR.D
77	2453/2023 CRLMC/3515/2023	PRADEEP KUMAR DASH-MP	SARADA PRASAD DASH
78	2454/2023 CRLMC/3516/2023	JAYANTA BEHERA-MP	SAMARENDRA MOHANTY
79	2455/2023 CRLMC/3365/2023	RINKU@AMARESH NAYAK-MP	SATYA NARAYAN MISHRA 4
80	2456/2023 CRLMC/3312/2023	SWAGAT NAYAK-MP	JUGALA KISHORE PANDA
81	2457/2023 CRLMC/3518/2023	SANJUKTA PATRA-MP	GOPINATH MISHRA
82	2458/2023 CRLMC/3518/2023	SANJUKTA PATRA-MP	GOPINATH MISHRA
83	2459/2023 CRLMC/3520/2023	BISWA PRAKASH SENAPATI-MP	TUSAR KUMAR MISHRA
84	2460/2023 CRLMC/3520/2023	BISWA PRAKASH SENAPATI-MP	TUSAR KUMAR MISHRA
85	2461/2023 CRLMC/2033/2023	SAROJ KUMAR BEHERA-MP	
86	2462/2023 CRLMC/810/2011	SHYAM S.SATPATHY-MP	
87	2463/2023 CRLMC/2888/2023	RAMESWAR KIRSANI-MP	
88	2464/2023 CRLMC/2598/2023	SUSHIL KANTA ROUT-MP	BIBHU PRASAD CHHUALSINGH M/S.H.N.MOHAPATRA
89	2465/2023	DR.GUNANIDHI NAIK-MP	SURENDRA KUMAR MISHRA

90	CRLMC/3508/2023 2466/2023	ANTARYAMI SENAPATI-MP	DIPTI RANJAN MOHAPATRA
91	CRLMC/3523/2023 2467/2023	MADHAB KIRSANI @ KHILLO-MP	SANGRAM KESHARI ROUT
92	CRLMC/3524/2023 2468/2023	SOURAP @ SOURAV PADHAN-MP	SIDHARTHA DAS
93	CRLMC/3529/2023 2469/2023	ANKITA MISHRA-MP	KALINGA KESHARI MOHAPATRA
94	CRLMC/3533/2023 2470/2023	SMRUTI RANJAN SATAPATHY-MP	BIBHUTI BHUSAN CHOUDHURY
95	CRLMC/3534/2023 2471/2023	ANIL CHHOTARAY-MP	CHINMAYA MOHANTY
96	CRLMC/3535/2023 5102/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
97	WA/1889/2023 5103/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
98	WA/1889/2023 5104/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
99	WA/1889/2023 5105/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
100	WA/1890/2023 5106/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
101	WA/1890/2023 5107/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
102	WA/1890/2023 5108/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
103	WA/1891/2023 5109/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
104	WA/1891/2023 5110/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
105	WA/1891/2023 5111/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.S.C
106	WA/1892/2023 5112/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.S.C
107	WA/1892/2023 5113/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.S.C
108	WA/1892/2023 5114/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
109	WA/1893/2023 5115/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
110	WA/1893/2023 5116/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
111	WA/1893/2023 5117/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
112	WA/1894/2023 5118/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
113	WA/1894/2023 5119/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
114	WA/1894/2023 5120/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.S.C
115	WA/1895/2023 5121/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.S.C
116	WA/1895/2023 5122/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.S.C
117	WA/1895/2023 5123/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
118	WA/1896/2023 5124/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
119	WA/1896/2023 5125/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
120	WA/1896/2023 5126/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
	WA/1897/2023		

121	5127/2023 WA/1897/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
122	5128/2023 WA/1897/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
123	5129/2023 WA/1898/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
124	5130/2023 WA/1898/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
125	5131/2023 WA/1898/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
126	5132/2023 WA/1899/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
127	5133/2023 WA/1899/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
128	5134/2023 WA/1899/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
129	5135/2023 WA/1900/2023	STATE OF ODISHA-MP	ABHINANDAN PRADHAN
130	5136/2023 WA/1900/2023	STATE OF ODISHA-MP	ABHINANDAN PRADHAN
131	5137/2023 WA/1900/2023	STATE OF ODISHA-MP	ABHINANDAN PRADHAN
132	5138/2023 WA/1901/2023	STATE OF ODISHA-MP	BIBHU PRASAD TRIPATHY,A.G.A
133	5139/2023 WA/1901/2023	STATE OF ODISHA-MP	BIBHU PRASAD TRIPATHY,A.G.A
134	5140/2023 WA/1901/2023	STATE OF ODISHA-MP	BIBHU PRASAD TRIPATHY,A.G.A
135	5141/2023 WA/1902/2023	STATE OF ODISHA-MP	Karunakar Das
136	5142/2023 WA/1902/2023	STATE OF ODISHA-MP	Karunakar Das
137	5143/2023 WA/1902/2023	STATE OF ODISHA-MP	Karunakar Das
138	5144/2023 WA/1883/2023	STATE OF ODISHA-MP	DEBASIS NAYAK (A.G.A)
139	5145/2023 WA/1883/2023	STATE OF ODISHA-MP	DEBASIS NAYAK (A.G.A)
140	5146/2023 WA/1903/2023	SOURABHA, AN N.G.O, KHURDA-MP	SAIBRATA RATH
141	5147/2023 WA/1904/2023	STATE OF ODISHA-MP	Y.S.P. BABU,A.G.A
142	5148/2023 WA/1904/2023	STATE OF ODISHA-MP	Y.S.P. BABU,A.G.A
143	5149/2023 WA/1904/2023	STATE OF ODISHA-MP	Y.S.P. BABU,A.G.A
144	5150/2023 WA/1483/2022	B.S.E., ORISSA-MP	S.S.RAO
145	5151/2023 WA/1905/2023	STATE OF ODISHA-MP	Y.S.P. BABU,A.G.A
146	5152/2023 WA/1905/2023	STATE OF ODISHA-MP	Y.S.P. BABU,A.G.A
147	5153/2023 WA/1905/2023	STATE OF ODISHA-MP	Y.S.P. BABU,A.G.A
148	5154/2023 WA/1906/2023	BOARD OF SECONDARY EDUCATION, ODISHA-MP	S.S.RAO
149	5155/2023 WA/1906/2023	BOARD OF SECONDARY EDUCATION, ODISHA-MP	S.S.RAO
150	5156/2023 WA/1906/2023	BOARD OF SECONDARY EDUCATION, ODISHA-MP	S.S.RAO
151	5157/2023 WA/1907/2023	STATE OF ODISHA-MP	AMIYA KUMAR MISHRA, A.G.A.
152	5158/2023	STATE OF ODISHA-MP	AMIYA KUMAR MISHRA, A.G.A.

	WA/1907/2023		
153	5159/2023	STATE OF ODISHA-MP	Y.S.P. BABU, A.G.A.
	WA/1908/2023		
154	5160/2023	STATE OF ODISHA-MP	Y.S.P. BABU, A.G.A.
	WA/1908/2023		
155	5161/2023	STATE OF ODISHA-MP	Y.S.P. BABU, A.G.A.
	WA/1908/2023		
156	5162/2023	STATE OF ODISHA-MP	Y.S.P. BABU,A.G.A
	WA/1909/2023		
157	5163/2023	STATE OF ODISHA-MP	Y.S.P. BABU,A.G.A
	WA/1909/2023		
158	5164/2023	STATE OF ODISHA-MP	Y.S.P. BABU,A.G.A
	WA/1909/2023		
159	5165/2023	STATE OF ODISHA-MP	ABHINANDAN PRADHAN
	WA/1910/2023		
160	5166/2023	STATE OF ODISHA-MP	ABHINANDAN PRADHAN
	WA/1910/2023		
161	5167/2023	STATE OF ODISHA-MP	ABHINANDAN PRADHAN
	WA/1910/2023		
162	12280/2023	AISURYAMANI JENA-MP	
	WP(C)/21559/2023		
163	12281/2023	SISIR NATH-MP	KISHORE KUMAR JENA
	WP(C)/25585/2023		
164	12282/2023	BIJAY DANDASENA-MP	PRASANNA KUMAR NAYAK 1
	WP(C)/25586/2023		
165	12283/2023	SWARNALATA BEHERA-MP	UMA CHARAN MISHRA
	WP(C)/25589/2023		
166	12284/2023	ARCHANA MOHANTY-MP	UMA CHARAN MISHRA
	WP(C)/25591/2023		
167	12285/2023	RAMAKANTA MALLICK-MP	PRADIPTA KISHORE BHUYAN
	WP(C)/25593/2023		
168	12286/2023	BINDULATA MOHANTY-MP	SARATHI JYOTI MOHANTY
	WP(C)/25595/2023		
169	12287/2023	JAHERA KHATUN-MP	UMA CHARAN MISHRA
	WP(C)/25596/2023		
170	12288/2023	UPENDRA BHANJA NAIK-MP	BISWABIHARI MOHANTY
	WP(C)/25598/2023		
171	12289/2023	SAIPRIYA SAMANTA-MP	SARATHI JYOTI MOHANTY
	WP(C)/7226/2023		
172	12290/2023	M/S DITC MANAGING TRUSTEES, CUTTACK-MP	SOMANATH MISHRA
	WP(C)/25611/2023		
173	12291/2023	DHARITRI SAHOO-MP	MANOJ KUMAR MOHANTY
	WP(C)/25619/2023		
174	12292/2023	JAY MAA TARINI SELF HELP GROUP, BARGARH-MP	SAILABALA JENA
	WP(C)/25626/2023		
175	12293/2023	SUSAMA RANASINGH-MP	BIKRAM CHANDRA GHADEI
	WP(C)/25625/2023		
176	12294/2023	SUSAMA RANASINGH-MP	BIKRAM CHANDRA GHADEI
	WP(C)/25625/2023		
177	12295/2023	UNION OF INDIA-MP	BIRENDRA KUMAR PARDHI,C.G.C
	WP(C)/25414/2023		
178	12296/2023	ANANDA KUMAR PADHY-MP	PRABODHA CHANDRA NAYAK
	WP(C)/25641/2023		
179	12297/2023	M/S. R.R.ENTERPRISES, BBSR-MP	PRABODHA CHANDRA NAYAK
	WP(C)/25643/2023		
180	12298/2023	M/S. CARE SECURITY AND ALLIED SERVICES, KHURDA-MP	PRABODHA CHANDRA NAYAK
	WP(C)/25646/2023		
181	12299/2023	M/S. VED PRAKASH AGARWALA, NEW DELHI-MP	RUPESH KUMAR KANUNGO
	WP(C)/25648/2023		
182	12300/2023	AMBALLA KRISHNA KUMAR-MP	DR. BINODA KUMAR MISHRA
	WP(C)/25651/2023		
183	12301/2023	PRAMOD KUMAR ROUT-MP	RAMDAS ACHARY
	WP(C)/22072/2023		

184	12302/2023 WP(C)/25657/2023	DIPU MANDAL-MP	AJIT KUMAR MOHANTY
185	12303/2023 WP(C)/25267/2023	SHREE SHREE SHYAM CHANDRA JEW THAKUR BIJE BATERMAN, BALASOR	TRIPATHY
186	12304/2023 WP(C)/35420/2020	CHINMAYEE PATNAIK-MP	KRISHNA CHANDRA SAHU
187	12305/2023 WP(C)/25684/2023	PATITAPABAN ACHARYA-MP	BIDESH RANJAN BEHERA
188	12306/2023 WP(C)/35081/2020	SNEHALATA PRADHANI-MP	KRISHNA CHANDRA SAHU
189	12307/2023 WP(C)/11155/2022	PRADEEP KUMAR MISHRA-MP	DAYANANDA MOHAPATRA
190	12308/2023 WP(C)/25686/2023	PATITAPABAN ACHARYA-MP	BIDESH RANJAN BEHERA
191	12309/2023 WP(C)/25690/2023	JOLGEN LAKRA-MP	BHARAT KUMAR MISHRA
192	12310/2023 WP(C)/37355/2021	BALKRISHNA BHOI @ BALAKRUSHNA BHOI-MP	BIBHUTI BHUSAN SWAIN
193	12311/2023 WP(C)/13720/2023	BISWAMOHAN PATNAIK-MP	MR.SUBIR PALIT,SUDHANSHU SEKHAR PRATAP
194	12312/2023 WP(C)/13720/2023	BISWAMOHAN PATNAIK-MP	MR.SUBIR PALIT,SUDHANSHU SEKHAR PRATAP
195	12313/2023 WP(C)/13720/2023	BISWAMOHAN PATNAIK-MP	MR.SUBIR PALIT,SUDHANSHU SEKHAR PRATAP
196	12314/2023 WP(C)/25698/2023	M/S. SURYAMANI DASH-MP	KSHIROD KUMAR SAHOO
197	12315/2023 WP(C)/25724/2023	SAROJ KUMAR SINGH-MP	UPASANA BAL
198	12316/2023 WP(C)/24226/2023	KANAK LATA BARIK-MP	KARUNAKAR NAYAK
199	12317/2023 WP(C)/7388/2023	PRAKASH CHANDRA DAS-MP	ARJUNA CHARANA BEHERA
200	12318/2023 WP(C)/35420/2020	CHINMAYEE PATNAIK-MP	KRISHNA CHANDRA SAHU
201	12319/2023 WP(C)/35081/2020	SNEHALATA PRADHANI-MP	KRISHNA CHANDRA SAHU
202	12320/2023 WP(C)/25736/2023	CHANDRA SEKHAR SAHU-MP	SAIBRATA RATH
203	12321/2023 WP(C)/25738/2023	RANGI SAHOO-MP	ASISH CHANDRA RATH
204	12322/2023 WP(C)/24691/2023	PRAKASH SWAIN-MP	SOUBHAGYA SWAIN
205	12323/2023 WP(C)/25742/2023	PRAFULLA MAHAKUD-MP	ARIJEET MISHRA
206	12324/2023 WP(C)/25743/2023	M/S. WINNERS INSTITUTE OF VOCATIONAL TRAINING, RSN	CHORDHA PRASAD DAS
207	12325/2023 WP(C)/25744/2023	JIBAN KUMAR DUTTA-MP	BHAGABAN BEHERA
208	12326/2023 WP(C)/22889/2023	RAMBHA NAYAK-MP	SAPAN KUMAR PAL
209	12327/2023 WP(C)/25754/2023	M/S. MSP INFRACON PVT. LTD., KHORDHA-MP	ASIT KUMAR DASH
210	12328/2023 WP(C)/14564/2023	RISNARANI SARANGI-MP	PITAMBAR ACHARYA
211	12329/2023 WP(C)/25758/2023	MADHUSUDAN BEHERA-MP	ASIT KUMAR DASH
212	12330/2023 WP(C)/25763/2023	SRIBAL SAHU @ SIRBAL SAHU-MP	DHIRENDRA KUMAR MOHAPATRA
213	12331/2023 WP(C)/25765/2023	ADYASHA PANDA-MP	LALITENDU MISHRA
214	12332/2023 WP(C)/25766/2023	RASMIREKHA MOHANTY-MP	UMESH CHANDRA BEHURA
215	12333/2023	PRAKASH CHANDRA SAHOO-MP	SAIBRATA RATH

216	WP(C)/25770/2023 12334/2023	RAMESH KUMAR BAGH-MP	JUGALA KISHORE PANDA
217	WP(C)/25773/2023 12335/2023	THE CIVIL SOCIETY AND THE GENERAL PUBLIC OF BALASORE	SOREN KARIKIA-MP
218	WP(C)/25778/2023 12336/2023	HIRESH SWAIN-MP	PRAKASH KUMAR MISHRA
219	WP(C)/25779/2023 12337/2023	SANJUKTA HOTA-MP	
220	WP(C)/22814/2023 12338/2023	M/S HINDUSTAN PETROLEUM CORP. LTD., MUMBAI-MP	GAUTAM MUKHERJI
221	WP(C)/22346/2023 12339/2023	DR. UMA RANI CHOUDHURY-MP	BHABANI SANKAR TRIPATHY (1)
222	WP(C)/24618/2023 12340/2023	TAPAN KUMAR DUTTA-MP	ANJAN KUMAR BISWAL
223	WP(C)/25784/2023 12341/2023	TRUPTIKAR INFRA PVT. LTD., BBSR-MP	BIBHU PRASAD DAS
224	WP(C)/25787/2023 12342/2023	LAXMIDHAR SAHOO-MP	BIRAJA PRASANNA DAS
225	WP(C)/21458/2023 12343/2023	NITYANANDA SAMAL-MP	KSHIROD KUMAR ROUT
226	WP(C)/24932/2023 12344/2023	SAPNA KAMAL SAMANTARAY-MP	BIKASH MISHRA
227	WP(C)/25796/2023 12345/2023	SOUBHAGYARANJAN JENA-MP	DEEPTIRANJAN JENA
228	WP(C)/24733/2023 12346/2023	JHARINDRA DAS-MP	TUSAR KUMAR MISHRA
	WP(C)/25804/2023		